

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of Ms. Rama Mehra W/o Sh. Manmohan Mehra, (E.C. No.-12565/70393481) Sr. Judicial Assistant of this office is hereby accepted on her request and accordingly she stands relieved from her official duties w.e.f. 14.08.2024 (A/N).

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)  
Delhi

No. 46384-419 Admn. II/PF/Ret./2024

Delhi, Dated the 11 2 AUG 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, New Delhi District, PHC, New Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, New Delhi District, PHC, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, New Delhi District, PHC, New Delhi.
- 6 The Sr. A.O. (J)/ A.O. (Judicial)/Branch Incharge, Vigilance & Litigation Branch:- Central & New Delhi District, THC, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, New Delhi District, PHC, New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, New Delhi District, PHC, New Delhi.
- 14 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi
- 15 Dealing Official:- General Branch, Central District, THC, Delhi.
- 16 Ms. Rama Mehra (E.C.-12565/70393481) W/o Sh. Manmohan Mehra, Sr. Judicial Assistant in General Branch, New Delhi District, PHC, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

A.O. (Judl.) Admn.II (C)

O/o Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi.